

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP54/10	22/16	Hearing	397 398-	Kirti D Shah and 5 others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

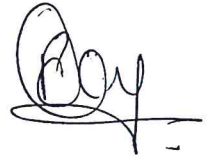
PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

Vday Shankel Aris

Counsel for Petitioner



9611335997

~~A. DEVARA~~
A. DEVARA
9164088100

(Deluxe Roadlines Pvt Ltd)
Respr- no-1



Counsel for Petitioner is present. Representative of R-1 to R-4 is presented. He requested further time to engage a counsel. Therefore, at his request, time granted finally to engage a counsel to 19.04.2017.

MEMBER (J)

MEMBER (T)